

[Mr. Speaker]

in his reply, stated *inter alia* as follows : —

“We admit that the said news items were based on the written replies to questions raised in Parliament. Since we were not reporting the supplementaries or the discussion on the question, we did not think it necessary to bring in the forum of Parliament. On many occasions, we supplement the written replies with information collected from other sources...

Whenever the *Financial Express* reports discussions or supplementaries to questions we make it a point to identify the source, namely, Parliament. I would like to assure you that it is far from our intention to belittle the importance of Parliament...

The *Financial Express* has no intention of committing any breach of privilege of Parliament.”

I would only say that it would have been better if, in this case, the newspaper had also given a reference to the relevant proceedings of Lok Sabha instead of claiming it as emanating from its own Bureau. I hope that the Press will take note of it. The matter is now closed.

SHRI N. K. SANGHI (Jalore) : Sir, give me a chance to say something.

MR. SPEAKER : No observations please.

12.27 hrs.

RE : CALL ATTENTION NOTICE

SHRI S. M. BANERJEE (Kanpur) : Sir, I want to make a very small submission. You are aware that we have also tabled a Calling Attention notice regarding the provident fund of the employees from throughout the country, —

MR. SPEAKER : I told you that it was referred to in the Business Advisory Committee and there is some note from Shri Vajpayee also.

SHRI S. M. BANERJEE : This was not there. Sir, the employees have come here because whatever representation was given has been thrown overboard; they have not been

accepted by the Government. The employees are staging a dharna before the house of Shri Khadilkar and the Shram Shakti Bhavan. Mr. Swami and myself who are the Presidents of the concerned/zonal committees were in contact with the Labour Minister. We would request the Labour Minister to make a statement, because nothing has been done so far. The Labour Minister says that the Finance Ministry does not agree to anything. The organisation of the Employees Provident Fund Commissioner is an autonomous one, and the money is not paid out of the Consolidated Fund of India. The prestige of the Government comes in the way.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, प्राविडेंट फंड आर्गनाइजेशन में जो लोग काम कर रहे हैं उनका स्टेट्स क्या हैं, यह अभी तक तय नहीं हुआ है। पहले माना गया था कि वह इंडस्ट्री है और वे बारोज कर सकते हैं। अब उनका स्टेट्स क्या है यह अभी तक तय नहीं हुआ है। उनके पे स्केल के बारे में कोई फॉर्मला नहीं हुआ है। वे घरना दे रहे हैं। मैं चाहता हूँ कि श्रम मंत्री उनकी स्थिति पर प्रकाश डालें। वह सदन को विश्वास में लें। उनके घर के मामले कोई घरना दे यह उचित नहीं लगता है। अगर वह अपना मौन नहीं तोड़ेंगे तो घरने में हमको भी शामिल होना पड़ेगा।

SHRI JYOTIRMOY BOSU (Diamond Harbour) : The people come here and represent things to us. It is our duty to bring them before the House, so that those people might know what the attitude of Government is.

श्री जी० बंकरदत्तामो (मिर्जापुर) : प्राविडेंट फंड एम्प्लॉईज की फंडेशन का प्रेजिडेंट होने की हैसियत से मैं यह जानता हूँ कि इस का बल ही फैसला हुआ है। बोर्ड आफ ट्रस्टीज ने कहा है कि एच आर ए इनका बढ़ा दिया जाए। लेकिन गवर्नमेंट रिजेक्ट कर रही है.....

अध्यक्ष महोदय : घरने पर वे लोग बैठे हैं। उनका यहां बयान आना चाहिए।

SHRI S. M. BANERJEE : The Deputy Minister of Labour is here.

श्री जी० बंकटस्वामी : लेबर सैक्रेटरी इसके चियरमैन हैं। एक तरफ मंजूरी करते हैं दूसरी तरफ काट देते हैं।

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BAL GOVIND VERMA) : I will convey the feelings of the hon. Members to the Minister. (*Interruption*)

SEVERAL HON. MEMBERS *rose*.

SHRI S. B. GIRI (Warangal) : Shri Khadilkar is in agreement with the decision of the Board, but unfortunately, the Ministry of Finance is not agreeing. (*Interruption*)

SHRI S. M. BANERJEE : May I seek your guidance ?

MR. SPEAKER : Order please. It will be conveyed to the Minister, for making a statement.

SHRI S. M. BANERJEE : The hon. Minister himself is in charge of the Labour portfolio. He knows the problem.

MR. SPEAKER : He did not mean anything ill ; that was a way of expression.

SHRI JYOTIRMOY BOSU : How can we allow them to make a mess of everything that they do ?

MR. SPEAKER : I think the Labour Minister should make a statement on that, not the Deputy Minister, but the Labour Minister himself before whose house they are sitting.

SHRI BALGOVIND VERMA : That is why I said that I shall convey the feelings of the House to the Minister... (*Interruptions*).

MR. SPEAKER : You are doing it again. I shall convey it myself ; not the feelings, but that he should come out with a statement.

SHRI BALGOVIND VERMA : That is what I mean.

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND SHIPPING AND

TRANSPORT (SHRI RAJ BAHADUR) : We shall convey it to the Labour Minister. I think the hon. Members will also bear with us ; let us fully analyse the situation and then come with a considered statement.

श्री जी० बंकटस्वामी : लेबर मिनिस्टर तो एग्री कर चुके है, लेकिन फ़िनांस मिनिस्ट्री ने एग्री नहीं किया है।

श्री रामावतार शास्त्री (पटना) : हाउस रेंट एलाउंस देने में क्या कठिनाई है ? गवर्नमेंट उसको मान चुकी है।

MR. SPEAKER : I am not going to allow anything more to be said on this.

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12.33 hrs.

PAPER LAID ON THE TABLE

ANNUAL REPORT OF THE CENTRAL BOARD FOR WORKERS' EDUCATION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BAI GOVIND VERMA) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Board for Workers' Education for the year 1970-71. [*Placed in Library. See No. LT-2004/72*]

12.34 hrs.

*DEMANDS FOR GRANTS,
1972-73—*Contd.*

MINISTRY OF HEALTH AND FAMILY PLANNING—*Contd.*

MR. SPEAKER : The time allotted for the next item—discussion on the demands of the Ministry of Health and Family Planning—was three hours of which we have taken an hour and five minutes ; an hour and 55 minutes remain. About half an hour is needed by the Minister for reply. I think I would call him at about quarter to two. Till then we can have the discussion.